NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

A PADMANABHA SWAMY, ME SHARIEF TARIQ, MEMBER-JU	
: TP (HC)/8 & 9 /CAA/2017	
: BRIGHT SHARES AND STO	CKS PVT LTD
: SOUTH INDIA STOCK BROY	KING SERVICES PVT
: 230	
DESIGNATION	SIGNATURE
REPRESENTATION BY WHO	 M
Cound for Objector (NSDL)	Saveril D
	: TP (HC)/8 & 9 /CAA/2017 : BRIGHT SHARES AND STOCK BROYLTD : 230 DESIGNATION

2. HARSHAD. P. GOKLANEY Council per Fetitioner of Ld. P.

ORDER

Shri Harshad P Goklaney, counsel for petitioner present. Shri M D Srinivasan, counsel for objector (NSDL) present and seeks time to file objections. Time extended at request. Order dated 24.3.2017 reveals that the time period in the matter was extended till 31.05.2017. The same is further extended up to 30.06.2017. Put up on 15.06.2017 at 10.30 A.M.

B.C -

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)